

ing in *Hindustan Times* dated the 14th July, 1970 that some experts do not share Government's views that food self-sufficiency is round the corner ;

(b) whether it is also a fact that the Green Revolution in fact is wheat revolution and as such concept of self-sufficiency is fake ; and

(c) if so, Government's reaction in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) and (c). It is true that in the recent years spectacular increases in production have been achieved in the case of wheat, but efforts are also being made to increase the total production of other grains keeping in view the overall requirements of foodgrains. Measures are being devised to remove the various obstacles and to accelerate the rate of growth of production of rice and other grains.

Import of Milk Powder and its Distribution through Indian Dairy Corporation

1764. SHRI D. N. PATODIA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government have taken a decision to canalise import of milk powder through the Indian Dairy Corporation ;

(b) whether the Corporation has also been entrusted with the task of distribution of milk powder to manufacturers of baby food and fix its price also ;

(c) if so, the details of the mechanism involved in this matter ; and

(d) the quantum of imports handled by private and public Sector industries separately by the work being transferred to the Corporation ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND

COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes Sir.

(b) Yes, Sir.

(c) A statement giving the details of the salient decisions taken in the matter is enclosed.

(d) It is estimated that India's current demand of imported skim milk powder (which will now be handled by the Indian Dairy Corporation) is as under :—

	tonnes
(i) Private Sector dairies confectionaries, manufacturers of baby milk food etc.	7 000
(ii) Public Sector dairies and Defences.	13,000

Statement

- (a) All imports of skim milk powder whether on commercial account or overseas gifts, should be channelised through one agency, namely, Indian Dairy Corporation, Baroda (Gujarat), a Central Government undertaking set up by the Department of Agriculture.
- (b) The distribution of all imported stocks of skim milk powder, whether on commercial account or received as overseas gifts, and also the skim milk powder procured indigenously, will be made through the Indian Dairy Corporation.
- (c) All imports of skim milk powder whether on commercial account or received as gifts from overseas which are intended for sale to the consumers in India, will be pooled and sold at an average price.
- (d) The distribution to various consuming agencies of pooled stocks of skim milk powder will be made by the Indian Dairy Corporation in accordance with the allocations to particular agencies by the Department of Agriculture.

- (c) The overseas gifts of skim milk powder which are to be distributed free to the consumers, will be outside the scope of the "Pool". The quotas for overseas gifts and the grant of quotas to the various users from these overseas gifts will continue to be determined by the Government in the Ministry administratively concerned with the overseas gifts. The distribution of these overseas gifts will be made by the importing agency *i.e.* Indian Dairy Corporation, in accordance with the directions issued by the Ministries concerned.

2. It has also been decided keeping in view the provisions of para 41 or part B of Section 1 of the Import Trade Control Policy for the year 1970-71 (Red Book Vol. II), that in the case of registered exporters the supplies of Skim Milk Powder will be made available at international prices plus reasonable incidental charges. These supplies will be outside the pooling arrangement.

3. In pursuance of the above decisions, the Ministry of Foreign Trade, while announcing the Import Trade Policy for the year 1970-71, has classified "powdered milk" as an item, the import of which is to be canalised only through Indian Dairy Corporation Ltd. and the release orders are to be issued by the Licensing authorities. It has further been announced that import licences for "powdered milk and milk food imported in bulk packings" will not be issued to the established importers and that the requirements of powdered milk of public sector Milk Supply Schemes and of actual users for manufacture of baby food and malted milk food will be met by imports through the Public Sector Agency, namely, the Indian Dairy Corporation Ltd.

4. The Indian Dairy Corporation will make judicious purchases of indigenous skim milk powder at negotiated rates, which may assure the present level of profits as a price incentive to the indigenous manufacturers. These indigenous purchases at higher rates, which are expect-

ed not to exceed 2,000 tonnes a year currently may be pooled with the estimated annual imports of about 20,000 tonnes of skim milk powder at lower prices, in order to determine a "Pool" price at which the skim milk powder both imported and indigenous may be sold to the Public Sector Milk Supply Schemes and to actual users for manufacture of baby food and malted milk food etc.

Outstanding Co-operative Dues

1765. SHRI ARJUN SINGH BHADORIA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether any study has been made as regards the increasing over-dues in the Cooperative Sector and the year-wise position of dues for the last three years; and

(b) whether any statistical study has been made as regards dues that are due to droughts and other natural calamities and percentage due to exploitation by the vested interests ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI JAGANNATH PAHADIA) :

(a) and (b). The data regarding overdues at different levels of the cooperative structure are compiled both by the Reserve Bank of India and the government of India. This is reviewed in the Annual Conference of State Ministers of Cooperation and Registrars of Cooperative Societies convened by Government of India and in annual discussions of the Reserve Bank of India with the State representatives. The All-India Rural Credit Review Committee has, in its report, mentioned that internal as well as external factors have led to the accumulation of overdues in the cooperative credit structure. No separate study has been conducted regarding the percentage of overdues attributable to droughts and natural calamities and other factors like exploitation by vested interests.